

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 23rd February, 2024

No. HC.XV.06/2022/16/RV. In continuation of High Court Notification No. HC.XV.06/2022/166/RV, dated 30.11.2023, the Hon'ble High Court has been pleased to drop the disciplinary proceeding, drawn vide this Registry's letter No. HC.XV.06/2022/200/RV., dated 30.09.2022, against Shri B.T. Lala Sakachep, Civil Judge (Sr. Divn.), Kolasib District, Mizoram (under suspension). The officer is directed to join his present place of posting immediately.

A punishment of withholding of 3 (three) Annual Increments in the pay with cumulative effect is to be imposed.

By order

- Sd/-

Utpal Rajkhowa

REGISTRAR (VIGILANCE)

Memo No. No. HC.XV.06/2022/16A/RV., Dated: 23.02.2024

Copy to :-

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Pin 796001 with reference to High Court Memo. No. HC.XV.06/2022/166A/RV., dated 30.11.2023.
2. The Accountant General, Mizoram, Aizawl, Pin.796001 with reference to High Court Memo. No. HC.XV.06/2022/166A/RV., dated 30.11.2023.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram, Pin.796001.
4. The Dist. and Sess.Judge, Aizawl Judicial District, Aizawl, Mizoram, Pin.796001.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri B.T. Lala Sakachep, Civil Judge (Sr. Divn.), Kolasib, Mizoram (under suspension), with reference to High Court Memo.No. HC.XV.06/2022/166A/RV., dated 30.11.2023.
7. The Controller of Printing and Stationery, Mizoram, Aizawl, Pin.796001, with a request to publish this Notification in the Mizoram Gazette.
8. The Treasury Officer, Kolasib, Mizoram, Pin. 796081.
9. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice Gauhati High Court, Guwahati.
12. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.

Utpal Rajkhowa
23/2/24

REGISTRAR (VIGILANCE)